

(b) if so, what are its main findings ; and

(c) whether the findings have since been examined by the Government and if so, with what result ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL) : (a) No Sir.

(b) and (c). Do not arise.

Introduction of Package Policies by G. I. C.

*95. SHRI CHHITUBHAI GAMIT : Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state :

(a) whether it is a fact that the General Insurance Corporation of India have decided to introduce a package of policies for the benefit of agriculturists ;

(b) if so, whether it would be applicable to those small farmers also who are not actually the owners but take the land from big farmers ; and

(c) if so, the details regarding the scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH) : (a) and (c). The General Insurance Corporation of India is examining the feasibility of devising a new policy called "Farmers' Package policy", the details whereof are as under :—

Properties to be covered	Risks
(1) Hut House	Fire,
(2) Agricultural implements	Lightning, Earthquake, Cyclone and Flood.
(3) Seeds, Fertilisers, Pesticides (sum insured not to exceed Rs. 250 peracre of land)	
(4) Cattle (indigenous).	As per standard Cattle Insurance Policy including breeding and calving risks.
(5) Pumpsets	As per Agricultural Pumpsets Policy.
(6) Janata Personal Accident.	As per standard Janata Personal Accident Policy but excluding hospitalisation benefit.

(b) To start with, the G.I.C. proposes to issue Group policies, covering groups of farmers, and not individuals, costs low. In order to keep administrative costs low. Such policies would, therefore, be available to small farmers, who are not actually the owners but take the land from big farmers, if they are members of a Cooperative Society or other acceptable Group.

इंडियन एयर लाइन्स के अधिकारियों द्वारा सांयुक्त प्रस्ताव

*96. श्री धीम प्रकाश स्वामी : क्या सर्वदल और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिनांक 13 जून, 1979 को प्रेस में छपी यह रिपोर्ट ठीक है कि इंडियन एयरलाइन्स के अधिकारियों ने एक दिन की सांयुक्त छुट्टी की है और यदि उन की मांगों को पूरा करने के लिए सरकार द्वारा उचित कदम नहीं उठाए जाते हैं तो वे सक्रिय धाम्योलन शुरू कर देंगे; और

(ख) यदि हां, तो उन अधिकारियों की मांगें क्या हैं और उन पर सरकार की क्या प्रतिक्रिया है ?

सर्वदल और नागर विमानन मंत्री (श्री सुब्रह्मण्यम कौशिक) : (क) और (ख). बम्बई में अधिकारियों का एक वर्ग 12-6-79 को काम से गैर हाजिर रहा। उन में से कुछ ने बीमारी की सूचना दी तथा दूसरों ने प्राकृतिक छुट्टी की सर्वाधी।

क्याकि "प्राक्सिस ऐसोसिएशन" से, जो कि अधिकारियों का प्रतिनिधित्व करता है, न तो ऐसोसिएशन की ओर से प्रपने सदस्यों को एक निदेश के रूप में और न ही प्रबन्धक वर्ग को मोटिव के रूप में कोई सूचना मिली है, इसलिए यह कह सकना संभव नहीं कि प्राकृतिक छुट्टी प्रबन्धा बीमारी की छुट्टी की बिना पर अधिकारियों की गैर हाजरी महज एक इलाका वा या अधिकारियों की अपनी किसी मांग के सम्बन्ध में जानबूझ कर की गयी एक सम्मिलित कार्यवाही।

Trade with Latin American Countries

*97 SHRI K. MAILANNA : Will the MINISTER OF COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state :

(a) whether India has taken the initiative to have a dialogue with the Latin American countries to widen the scope of trade and to explore the possibilities of transfers of technology between the two sides ; and

(b) if so, how far India has got success in its objectives ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE,